

BY SPEED POST

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-48/2017/4271/A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Biswajit Chakraborty,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 18<sup>th</sup> July, 2018.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Email dated July 9, 2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 07.07.2018 along with station leave permission till the morning of 09.07.2018 has been granted/~~rejected~~.

The District and Sessions Judge, Barpeta will remain in-charge of the Court and Office of MACT, Barpeta during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

